

National Company Law Tribunal

Allahabad Bench

CP NO. 111/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Model Tannet Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Akshay Mohiley	Advocate	Respondent	Akshay Mohiley
2.	ASHUTOSH KUMAR	Advocate	Petitioner	Ashutosh
3	Nishant Kumar	Advocate	Respondent	Nishant Kumar
4	Tanmay Singh			

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Sh. Ashutosh Kumar, Advocate for the petitioner. Sh. Akshay Mohiley, Advocate for the respondent.

The petitioner counsel informs that there is some progress in settlement due to some personal difficulty it could not be materialized. In view of this, the matter is fixed for hearing on merits. Meanwhile, the parties are at liberty to negotiate for settlement.

The matter to be listed on 24th January, 2018.

— Sd —

Dated:21.12.2017

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)